

From : -

Rajiv Lochan Mehrotra, H.J.S.,
i/c. Registrar General,
High Court of Judicature at
Allahabad.

To,

All the District Judges,
Subordinate to the High Court of Judicature at
Allahabad.

No. C.L. 11 /VIII-C-114 Admin. (F) Dated. 28.03. 2014.

Subject: Nomination of Hon'ble Judges as Administrative Judge.

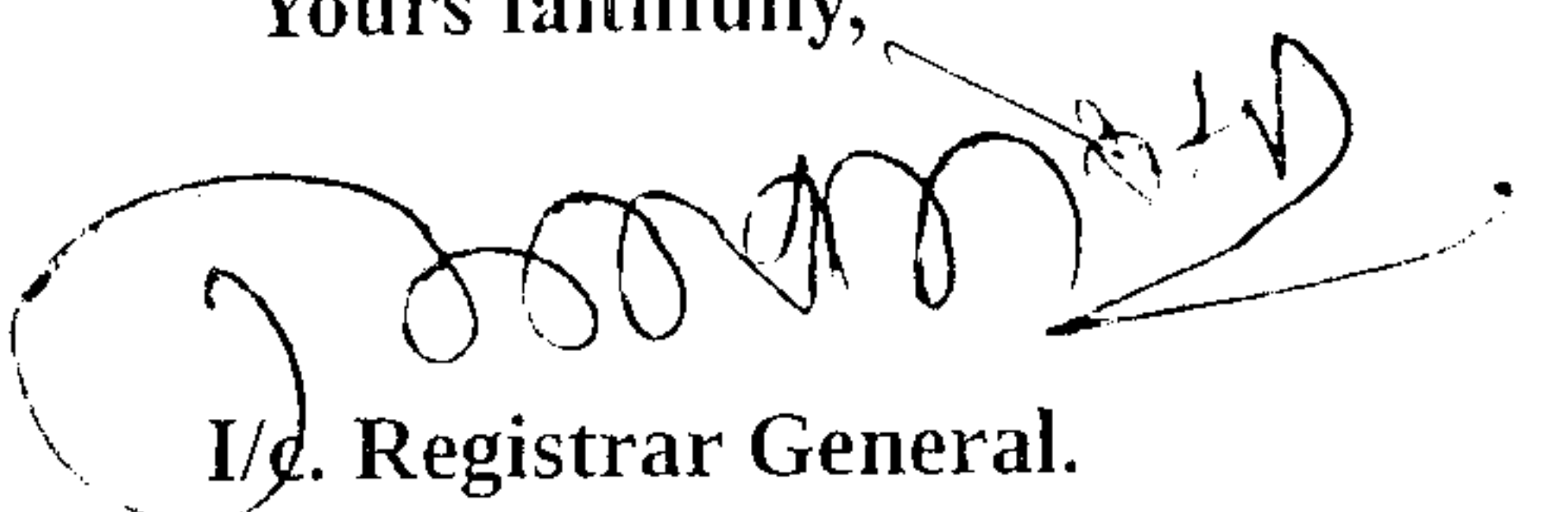
Sir,

I have been directed to say that under order of Hon'ble the Chief Justice, the following Hon'ble Judges have been nominated as Hon'ble Administrative Judge for the Sessions Division noted against their names under Rule 1 of Chapter III of Rules of the Court 1952 (as amended by Notification No. C-1572 JR (S) VIII-C-151 dated August 1, 1994 read with notification No.89/VIII-C-151, dated.14.02.2000) for the period from April 1st, 2014 to March 31st, 2015.

Sl. No.	NAME OF HON'BLE JUDGES	ADMINISTRATIVE JUDGES OF THE SESSIONS DIVISION
1.	Hon'ble Mr. Justice Rajes Kumar	Varanasi
2.	Hon'ble Mr. Justice Devendra Pratap Singh	Aligarh
3.	Hon'ble Mr. Justice V K Shukla	Ghaziabad
4.	Hon'ble Mr. Justice Amar Saran	Moradabad
5.	Hon'ble Mr. Justice Devi Prasad Singh	Meerut
6.	Hon'ble Mr. Justice Arun Tandon	Lucknow
7.	Hon'ble Mr. Justice Tarun Agarwala	Kanpur Nagar
8.	Hon'ble Mr. Justice Dilip Gupta	Allahabad
9.	Hon'ble Mr. Justice Krishna Murari	Bareilly
10.	Hon'ble Mr. Justice Sanjay Misra	Mathura
11.	Hon'ble Mr. Justice Ravindra Singh	Saharanpur
12.	Hon'ble Mr. Justice Rajiv Sharma	Bulandshahr
13.	Hon'ble Mr. Justice A P Sahi	Agra
14.	Hon'ble Mr. Justice Vikram Nath	Gorakhpur
15.	Hon'ble Mr. Justice S S Chauhan	Faizabad
16.	Hon'ble Mr. Justice Sudhir Agarwal	Gautam Budh Nagar
17.	Hon'ble Mr. Justice Vinod Prasad	Budaun
18.	Hon'ble Ms Justice Bharati Sapru	Ramabai Nagar (Kanpur Dehat)
19.	Hon'ble Mr. Justice S N Shukla	Sitapur
20.	Hon'ble Mr. Justice Ajai Lamba	J P Nagar
21.	Hon'ble Mr. Justice Ran Vijai Singh	Azamgarh
22.	Hon'ble Mr. Justice Pankaj Mithal	Muzaffarnagar
23.	Hon'ble Mr. Justice Surendra Singh	Shahjahanpur
24.	Hon'ble Mr. Justice Arvind Kumar Tripathi	Hardoi
25.	Hon'ble Mr. Justice Shashi Kant Gupta	Gonda
26.	Hon'ble Mr. Justice B K Narayana	Farrukhabad
27.	Hon'ble Mr. Justice R D Khare	Jhansi
28.	Hon'ble Mr. Justice Shabihul Hasnain	Pratapgarh
29.	Hon'ble Mr. Justice Abhinava Upadhya	Etawah
30.	Hon'ble Mr. Justice Ashwani Kumar Singh	Jaunpur

31.	Hon'ble Dr. Justice D K Arora	Barabanki
32.	Hon'ble Mr. Justice Anil Kumar	Etah
33.	Hon'ble Ms. Justice Naheed Ara Moonis	Sultanpur
34.	Hon'ble Mr. Justice Ritu Raj Awasthi	Unnao
35.	Hon'ble Mr. Justice Dinesh Gupta	Bahraich
36.	Hon'ble Mr. Justice Anil Kumar Agarwal	Mirzapur
37.	Hon'ble Mr. Justice S V S Rathore	Rae Bareli
38.	Hon'ble Mr. Justice Sudhir Kumar Saxena	Lakhimpur Kheri
39.	Hon'ble Mr. Justice Kalimullah Khan	Pilibhit
40.	Hon'ble Mr. Justice Ashok Pal Singh	Basti
41.	Hon'ble Mr. Justice Vijay Prakash Pathak	Deoria
42.	Hon'ble Mr. Justice P K S Baghel	Firozabad
43.	Hon'ble Mr. Justice Ram Surat Ram (Maurya)	Mainpuri
44.	Hon'ble Mr. Justice B Amit Sthalekar	Rampur
45.	Hon'ble Mr. Justice Pankaj Naqvi	Hathras
46.	Hon'ble Mr. Justice Manoj Misra	Jalaun at Orai
47.	Hon'ble Mr. Justice Ramesh Sinha	Ballia
48.	Hon'ble Mrs. Justice Sunita Agarwal	Fatehpur
49.	Hon'ble Mr. Justice Devendra Kumar Upadhyaya	Bijnor
50.	Hon'ble Mr. Justice Vishnu Chandra Gupta	Hamirpur
51.	Hon'ble Mr. Justice Mohammad Tahir	Ghazipur
52.	Hon'ble Mr. Justice Arvind Kumar Tripathi-II	Banda
53.	Hon'ble Mr. Justice A N Mittal	Bhadohi at Gyanpur
54.	Hon'ble Mr. Justice Mahendra Dayal	Kannauj
55.	Hon'ble Mr. Justice Virendra Vikram Singh	Balrampur
56.	Hon'ble Mr. Justice Het Singh Yadav	Baghpat
57.	Hon'ble Mr. Justice Anil Kumar Sharma	Ambedkar Nagar at Akbarpur
58.	Hon'ble Mr. Justice B K Srivastava- II	Siddharth Nagar
59.	Hon'ble Mr. Justice Bharat Bhushan	Mau
60.	Hon'ble Mr. Justice Z U Khan	Chandauli
61.	Hon'ble Mr. Justice Bachchoo Lal	Auraiya
62.	Hon'ble Mr. Justice Rakesh Srivastava	Sonbhadra
63.	Hon'ble Mr. Justice S P Kesarwani	Chitrakoot
64.	Hon'ble Mr. Justice Vipin Sinha	Kushinagar at Padrauna
65.	Hon'ble Mr. Justice K N Bajpayee	Kasganj (Kanshi Ram Nagar)
66.	Hon'ble Mr. Justice Manoj Kumar Gupta	Mahoba
67.	Hon'ble Mr. Justice Anjani Kumar Mishra	Lalitpur
68.	Hon'ble Mr. Justice Mahesh Chandra Tripathi	Kaushambi
69.	Hon'ble Mr. Justice Suneet Kumar	Sant Kabir Nagar
70.	Hon'ble Mr. Justice V K Birla	Shravasti
71.	Hon'ble Mr. Justice A R Masoodi	Maharajganj
72.	Hon'ble Mr. Justice Ashwani Kumar Mishra	Shamli
73.	Hon'ble Mr. Justice Rajan Roy	C S M Nagar
74.	Hon'ble Mr. Justice Akhtar Husain Khan	Hapur
75.	Hon'ble Mrs. Justice Ranjana Pandya	Sambhal

Yours faithfully,

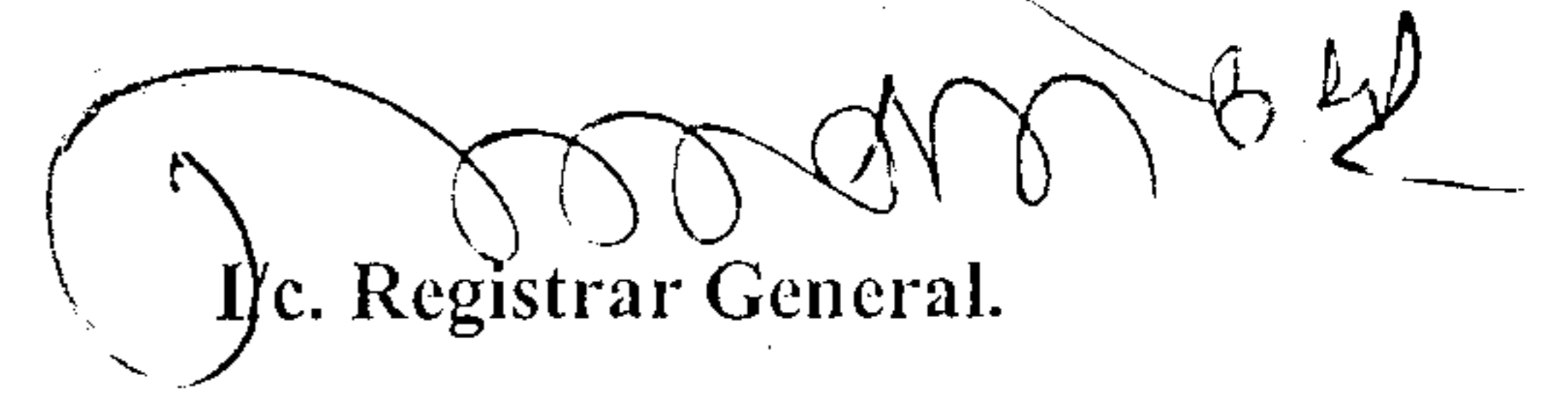

I/c. Registrar General.

No. 4350 /VIII-C-114 Admin. (F) Dated. 28.03.2014

Copy forwarded for information and necessary action to: -

1. The Chief Secretary to Government of Uttar Pradesh, Lucknow.
2. The Principal Secretary (Appointment) Section-4, Government of U.P. Lucknow.
3. The Principal Secretary Appointment (C) Department Government of U.P. Lucknow.
4. The Principal Secretary & L.R. to Government of U.P. Vidhan Bhawan, Lucknow.
5. The Principal Secretary (Home) Government of U. P. Lucknow.
6. The Advocate General, Uttar Pradesh, Allahabad.
7. The Special Officer (Vigilance), High Court, Allahabad.
8. The Registrar, High Court, Lucknow Bench, Lucknow.
9. The In charge, Computer Center, High Court, Allahabad.
10. All the Officers including the Section Officers of the High Court, Allahabad and Lucknow Bench Lucknow.
11. All the Private Secretaries to Hon'ble Judges of High Court, Allahabad and Lucknow Bench, Lucknow for Information to their Lordship's.

By order of the Court,


I/c. Registrar General.